

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO: 4782  
TO BE ANSWERED ON 28.03.2025

Central Assistance for Supply of Taken Home Ration

†4782. SMT. JOBA MAJHI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Central assistance has not been increased/hiked for the supply of Taken Home Ration (THR) being distributed through Anganwadis in order to save children, mothers and pregnant women from malnutrition since 2018, if so, the details thereof and the reasons therefor;
- (b) whether 50 per cent expenditure in this scheme is borne by the State Governments and if so, the details thereof;
- (c) whether the Government proposes to increase rates in view of the problems being faced in operation and achieving the objectives of the scheme; and
- (d) if so, the time by which it is likely to be increased and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (d) The Government approved the revision of the cost norms for supplementary nutrition in October, 2017 under the Anganwadi Services as per the details given below:

<b>S. No.</b>	<b>Categories</b>	<b>Old Rates (per beneficiary per day)</b>	<b>Revised in October, 2017 (per beneficiary per day)</b>
1.	Children (6-72 months)	Rs.6.00	Rs.8.00
2.	Severely malnourished children (6-72 months)	Rs.9.00	Rs.12.00
3.	Pregnant Women & Lactating Mothers	Rs.7.00	Rs.9.50

Under the Scheme, the Government of India releases grants-in-aid to the States/UTs on the following cost sharing ratio between Centre and States/UTs:

<b>Cost sharing ratio under Supplementary Nutrition Programme</b>	
States and UTs with Legislature	50:50
NE and Himalayan States (including J&K)	90:10
UT Without Legislature	100:0

During the Budget Speech 2025-26, it has been announced to enhance the cost norms for the nutritional support appropriately.

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